

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 & 131 OF 2015

Dated: 17th November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Western Electricity Supply Company of Orissa Ltd & Ors.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Proxy counsel for
Mr. Buddy A Ranganadhan

Counsel for the Respondent (s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.2 & 3

Mr. G. Umapathy for R.4

Mr. P C Sen
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Akriti Saikia for R-1

Mr. Gautam Chawla for R.5

ORDER

Learned counsel for the appellant again seeks two weeks time to
obtain instructions.

At the instance of learned counsel for the appellant the matter is adjourned to **11.12.2015** to enable him to obtain instructions. It is made clear that no further time will be granted.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson